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**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

OA No.610/2023

IN THE MATTER OF: -

Meenu DeviApplicant
Versus
State of Haryana & OrsRespondent

**JOINT REPLY ON BEHALF OF RESPONDENT NO.1, 2, 3, 4
AND 5**

MOST RESPECTFULLY SHOWETH:-

1. In the captioned matter, grievance has been made through letter petition to the Hon'ble NGT that a River bridge over River ghagger stretch between Sector-21 and Sector-23 in Panchkula, Haryana is being used more for immersion of the religious offerings, garbage etc. than for transportation to Chandigarh tricity which is polluting the River and damage the environment, That the Hon'ble NGT vide order dated 22.09.2022 constituted a joint committee comprising of State PCB and Commissioner, Municipal Corporation, Panchkula and District Magistrate, Panchkula to undertake site visits and verify all relevant facts and take appropriate remedial action by following due course of law.
2. That in compliance of the order dated 22.09.2022 the Joint Committee filed report dated 17.01.2023 before Hon'ble National Green Tribunal and submitted suggesting remedial action need to be taken by concerned agencies.

3. That Hon'ble NGT vide order dated 19.01.2023 directed that:-

"We have gone through the report of the Joint Committee and we are of the view that the steps may be taken for installing signage/display board on the River bridges, appropriate steps may be taken for creation of public awareness and campaign for prevention and removal of the solid waste, if thrown in the River from the bridges may be launched immediately".

4. That following steps have been taken by respective agencies:

(i) That Haryana Sahari Vikas Pradhikaran (HSVP), Panchkula submitted time bound action plan of remedial action vide letter dated 21.07.2023 stating that estimate for providing and fixing of steel railing with hard drawn steel wire fabric on 'already constructed bridge' over River Ghagger, dividing road Sector 3 & 21 near chatt pooja ghat, Sector-21, Panchkula has been approved on 13.04.2023, estimate date of allotment of work is upto 01.08.2023 and date of completion of work is 31.10.2023.

(ii) Further, it is also intimated that HSVP, Panchkula constructing a bridge over River Ghagger connecting road Sector 24/26 to 20/21, Panchkula and for this under construction bridge (likely to be completed by 31.12.2023), HSVP has also approved the estimate on 13.04.2023 for providing and fixing of steel railing with hard drawn steel

wire fabric mesh for the bridge. Copy of memo no. 160415 dated 21.07.2023 is attached as **Annexure-R-1**.

(iii) Further, Signage/ display Board regarding throwing of the offerings in the River is strictly prohibited have been installed at various places on the exiting Sector-21/23 Ghaggar Bridge to aware public to stop throwing the offerings into the River. Photographs of Sign Board are attached as **Annexure-R-2**.

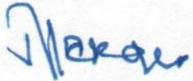
(iv) HSVP, Panchkula is doing campaign of public awareness by deputing officials over bridge in question from time to time, so that public can be sensitised to stop throwing of the offerings in the River Ghaggar.

(v) Further Irrigation Department, Panchkula launched one time cleaning campaign in the month of June, 2023 for removal of the waste already thrown in the River Ghaggar from the bridge and cleaned/removed the waste from the River Ghaggar. Copy of letter no. 3014/IW-NGT dated 24.07.2023 submitted by the Irrigation Department is attached as **Annexure R-3**.

(vi) Further, Municipal Corporation, Panchkula vide letter no. 6648/EE-I/MC PKL Dated 24.07.2023 submitted that the in the month of June, 2023, MC, Panchkula lifted the waste from the collection point (River Ghaggar) and transported the collected waste to the disposal point located in Village-Patvi, District-Ambala and disposed off the waste materials

by following the guidelines provided by the Central Pollution Control Board (CPCB). Copy of letter no. 6648/EE-I/MC PKL Dated 24.07.2023 submitted by the Municipal Corporation, Panchkula is attached as **Annexure R-4**.

The above joint reply of the Committee is being submitted in the matter of OA No. 610 of 2023; Meenu Devi vs. State of Haryana and Ors. for consideration by the Hon'ble National Green Tribunal, New Delhi.



**Executive Engineer,
HSVP, Panchkula.**



**Executive Engineer,
Irrigation, Panchkula**



**Regional Officer,
HSPCB, Panchkula**



**Joint Commissioner,
Municipal Corporation,
Panchkula.**



**Sub Divisional Officer (C),
Panchkula**



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To

Regional Officer,
HSPCB, Panchkula

Memo No. 160415

Dated: 21.07.2023

Sub: Status of estimate providing and fixing of steel railing with hard drawn steel wire fabric on already constructed bridge over river Ghaggar Sector dividing road 3 & 21 near Chhatt Pooja Ghat, Sector-21, Panchkula Extension in the NGT matter in OA No. 610/2022 titled as Meenu Devi V/s State of Haryana & ors

In reference to the meeting held on 19.07.2023 and further discussion held on today on the subject cited above.

In this regard, it is informed that there are two bridges under the jurisdiction of this office i.e. one has already been constructed and other is under progress and the status of both the estimates is as under:-

| Sr No | Name of Estimate | Action Taken Report |
|-------|--|---|
| (i) | Estimate for providing and fixing of steel railing with hard drawn steel wire fabric on already constructed bridge over River Ghaggar, Sector dividing road 3 & 21 near Chhatt Pooja Ghat, Sec-21, Panchkula Extension. Approved Amount RS. 86.40 lacs | Provision for the Bridge already constructed where steel wire fabric has been proposed. Technical bids have been opened and financial bids will be opened on 24.07.2023. and likely date of allotment and completion of work are 01.08.2023 and 31.10.2023 respectively |
| (ii) | Estimate for providing and fixing of steel railing with hard drawn steel wire fabric 75mm X25mm rectangular mesh on under construction HL bridge over River Ghaggar connecting road Sec-24/26 to 20/21, Panchkula Extension. Approved Amount RS. 91.28 lacs | Bridge is under construction, likely to be completed by 31.12.2023. Estimate for providing steel wire fabric mesh approved on 13.04.2023 and likely date of completion of work is 31.12.2023 along with the original work of bridge amounting to Rs. 50.37 crores |

It is also informed that display boards for prohibition of throwing of waste materials into the river at River Ghaggar, Sector dividing road 3 & 21 near Chhatt Pooja Ghat, Sec-21, Panchkula at various places on bridge have been installed and in this regard persons are being deployed at various occasions to aware people not to park on the bridge and don't through waste into the river.

Executive Engineer

Endst No. 160416- 160418- 160419

Dated: 21.07.2023

A copy of above is forwarded to the following for information please:-

1. Deputy Commissioner, Panchkula
2. The Superintending Engineer, HSVP, Circle Panchkula
3. Sub Divisional Engineer, HSVP, Sub Divn. No VI, Panchkula

Executive Engineer
HSVP, Divn No. II,
Panchkula



चेतावनी
 नदी में किसी भी प्रकार की
 सामग्री डालना सख्त मना है।

अदेशानुसार
 प्रशासक
 हरियाणा शहरी विकास प्राधिकरण
 पंचकूला









No. 3014 /1W-NGTDated: 21 /07/2023

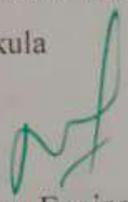
To

✓ The Executive Engineer,
Haryana State Pollution Control Board,
Sector-25, Panchkula

Subject:- Regarding cleaning of waste material under the bridge on river Ghaggar in Sector-21, Panchkula (in compliance of orders dated 22.09.2022 in the matter of OA No.610/2022; Meenu Devi Vs. State of Haryana and Others in the Hon'ble National Green Tribunal Principal Bench, New Delhi).

On the above cited subject, it is intimated that the cleaning of waste material has been done by the machine near the bridge on river Ghaggar in Sector-21, Panchkula in the month of June, 2023. In this regard, this waste material was disposed off by Municipal Corporation, Panchkula

This is for your kind information and further necessary action.


Executive Engineer
Water Services Division
Sinchai Bhawan, Panchkula



नगर निगम पंचकुला
Municipal Corporation Panchkula

To

The Regional Officer,
Haryana State Pollution Control Board,
Panchkula.

Memo No. 6648/EE-I/MC PKL

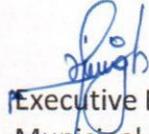
Date:- 24/07/2023.

Subject: - Original Application No. 610/2022 (Meenu Devi Vs State of Haryana) is pending before the Hon'ble National Green Tribunal Delhi.

Regarding the subject mentioned above, the related work concerns the disposal of waste collected from the Department of Irrigation Haryana in the Ghaggar River. It is important to note that in June 2023, the Municipal Corporation (MC), Panchkula, collected the waste from the collection point at the Ghaggar River. Subsequently, they transported the collected waste to the disposal site located in Village-Patvi, District-Ambala, and appropriately disposed of the waste materials.

We want to emphasize that we strictly adhere to the guidelines established by the National Green Tribunal (NGT) to ensure compliance with environmental regulations. As part of our responsibilities under the Municipal Corporation Panchkula (MC PKL), we assume full accountability and promptly abide by the directives issued by the esteemed NGT.

This is for your information please.


Executive Engineer-I
Municipal Corporation
Panchkula

Endst. No:

Dated:

A copy of the above is forwarded to the following for information and further necessary action please.

1. Commissioner, Municipal Corporation, Panchkula.
2. Joint Commissioner, Municipal Corporation, Panchkula.
3. Superintending Engineer, Municipal Corporation, Panchkula.


Executive Engineer-I
Municipal Corporation
Panchkula